

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P.(IB)-489(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

NAME OF THE PARTIES: **Synergy Property Development**
 Services Pvt Ltd.
 V/s
 Patel Engineering Ltd.

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Adv. Akshay Petkar
FOR THE CORPORATE DEBTOR : Adv. Dakshesh Vyas, Adv.
 Nishant Vyas and Sol. Simran
 Gurnani

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)